

# HIGH COURT OF CHHATTISGARH: BILASPUR


## NOTIFICATION

No. 361 /Confdl./2021  
II-1-4/2018

Bilaspur, dated 6<sup>th</sup> May, 2021

It is hereby notified that pursuant to Notification No. K.13016/01/2021- US.II (i) dated 28.04.2021 of the Government of India, Ministry of Law and Justice, (Department of Justice), New Delhi, Hon'ble Mrs. Justice Vimla Singh Kapoor, Additional Judge has assumed charge of the office of Judge of the High Court of Chhattisgarh on 06<sup>th</sup> May, 2021 in the forenoon.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

06.05.2021

Endt. No. 362 /Confdl./2021  
II-1-4/2018

Bilaspur, dated 06<sup>th</sup> May, 2021


### Copy forwarded to :

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. The Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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51. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
52. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
53. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
54. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/ Elimination, Record Room (Disposal) & D.D.O./ Criminal/ Civil & Copying), High Court of Chhattisgarh, Bilaspur for information.
55. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
56. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
57. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
58. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
59. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
60. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
61. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
62. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
63. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
64. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
65. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
66. President, Industrial Court, Raipur for information.
67. Treasury Officer, Bilaspur for information.
68. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.

  
06.05.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL